

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT, 1955 AND BOMBAY TENANCY AND AGRICULTURAL LANDS RULES

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P SHINDE).
I beg to lay on the Table—

- (1) A copy of each the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 —
 - (i) The Roller Mills Wheat Products (Ex-mill) Price Control (Amendment) Order, 1974, published in Notification No G S R 176 (E) in Gazette of India dated the 13th April, 1974
 - (ii) The Delhi Roller Mills Wheat Products (Ex-mill and Retail) Price Control (Amendment) Order, 1974 published in Notification No G S R 177(E) in Gazette of India dated the 13th April 1974 [Placed in Library See No LT-6848/74]
- (2) A copy of the Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Rules, 1973 (Hindi and English versions) published in Notification No GHM-73-195 - M-TNC - 1073-J (LR) in Gujarat Government Gazette dated the 9th August, 1973 and the corrigendum thereto dated the 26th November, 1973, under sub-section (4) of section 82 of the Bombay Tenancy and Agricultural Lands Act, 1948 read with clause (c) (ii) of the Proclamation dated the 9th February 1974 issued by the President in relation to the State of Gujarat, together with an explanatory note [Placed in Library See No LT-6849/74]

REVIEW AND ANNUAL REPORTS OF MOGHUL LINE LTD., AND SHIPPING CORPORATION OF INDIA FOR 1972-73 AND MERCHANT SHIPPING RULES

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 610A of the Companies Act, 1956.—
 - (i) (a) Review by the Government on the working of the Mogul Line Limited, Bombay, for the year 1972-73
 - (b) Annual Report of the Mogul Line Limited Bombay, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library See No LT-6850/74]
 - (ii) (a) Review by the Government on the working of the Shipping Corporation of India Limited Bombay for the year 1972-73
 - (b) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1972-73 along with the Auditor Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No LT-8851/74]
- (2) A copy of the Merchant Shipping (Cargo Ship Construction and Survey) Rules, 1974 (Hindi and English versions) published in Notification No G S R 295 in Gazette of India dated the 23rd March, 1974 under sub-section

(3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT-6852/74].

12.00½ hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table copies duly authenticated by the Secretary-General of Rajya Sabha, of the following five Bills passed by the Houses of Parliament and assented to since a report was last made to the House on the 5th April, 1954:—

- (1) The National Co-operative Development Corporation (Amendment) Bill, 1974.
- (2) The Esso (Acquisition of Undertakings in India) Bill, 1974
- (3) The Presidential and Vice-Presidential Elections (Amendment) Bill 1974.
- (4) The Water (Prevention and Control of Pollution) Bill, 1974.
- (5) The Public Wakfs (Extension of Limitation) (Delhi Amendment) Bill, 1974.

12.09 hrs.

ESTIMATES COMMITTEE

59TH, 61ST, 65TH AND 54TH REPORTS AND MINUTES

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports and Minutes of the Estimates Committee:—

- (1) (i) Fifty-ninth Report on the Ministry of Information and Broadcasting Films, Part II.
- (ii) Minutes of the sitting of the Committee relating to the Fifty-eighth and Fifty-ninth Reports.

(2) (i) Sixty-first Report on the Ministry of Commerce (Department of Internal Trade)—Civil Supplies Organisation.

(ii) Minutes of the sitting of the Committee relating to the above Report.

(3) (1) Sixty-fifth Report on the Ministry of Agriculture (Department of Agriculture)—Forestry.

(ii) Minutes of the sittings of the Committee relating to the above Report.

(4) Fifty-fourth Report on action taken by Government on the recommendations contained in their Fourteenth Report on the erstwhile Ministry of Foreign Trade—Export Promotion Measures, Commercial Publicity and Trade Fairs.

12 09½ hrs.

PUBLIC ACCOUNTS COMMITTEE

111TH, 115TH, 127TH, 128TH AND 131ST REPORTS

SHRI JYOTIRMOY BOSU (Diamond Harbour): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Hundred and eleventh Report on action taken by Government on the recommendations contained in their Eighty-sixth Report on Audit Report (Civil), 1970 and Reports of the Comptroller and Auditor General of India for the years 1969-70 and 1970-71, Central Government (Civil) relating to Ministry of Education and Social Welfare.
- (2) Hundred and Fifteenth Report on action taken by Government on the recommendations contained in their Eighty-seventh Report on Chapter IV of the Report of the Comptroller and